Website: www.nclat.nic.in

Dated: 22<sup>nd</sup> Aug 2025



## NATIONAL COMPANY LAW APPELLATE TRIBUNAL Chennai Bench

6th Floor, Ezhilagam Annexe, Chepauk, Chennai - 600005.

F.No. 012-011/NCLAT/CHN BEN/2025

## NOTICE

Please take notice that the following matter in Chennai Bench to be listed on 30.08.2025 will now be taken up on **20.09.2025**.

S.No.	Case No.	Name of the Parties	<b>Counsel for Appellants</b>	Counsel for
				Respondents
1.	IA No.1095/2023 & 1260/2024 (For Directions) in Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022	P Mohanraj & 2 Ors. Vs Axis Bank Ltd & 6 Ors	Mr. TK Bhaskar	Ms. Poornima Hatti R1 Mr. V Mahesh- R3 Mr. Vipin Warrier R4

By order of Hon'ble Member (Judicial)

Chennai Bench

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